

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.298/MP/2018

Subject : Petition seeking adjudication of disputes between the Petitioner and the Respondent for claim of fixed charges due to unilateral termination of PPA by WBSEDCL in regard to supply of power from Koderma TPS of DVC

Petitioner : Damodar Valley Corporation

Respondent : West Bengal State Electricity Distribution Company Ltd.

Date of hearing : **20.3.2019**

Coram : Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Ms. Anushree Bardhan, Advocate, DVC
Ms. Poorva Saigal, Advocate, DVC
Ms. Tanya Sareen, Advocate, DVC
Shri A. Patra, DVC
Shri Abhishek Kumar, Advocate, WBSEDCL
Shri Aniket Prasoon, Advocate, WBSEDCL

Record of Proceedings

Learned counsels for the Petitioner, DVC and Respondent, WBSEDCL advanced extensive arguments in support of their contentions and reiterated the submissions of their pleadings.

2. The Commission after hearing the parties reserved its order in the Petition.

By order of the Commission

Sd/-
(B.Sreekumar)
Dy. Chief (Law)

